

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/37(CHE)/2023
NAME OF THE PETITIONER(S) : R Krishnamoorthy
NAME OF THE RESPONDENT(S) : Arjun Technologies (India) Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. P. Elayaraj Kumar, Ld. Counsel for the Petitioner.
Shri. Ashlin Christo, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner submits that Hon'ble President has transferred the other petition No. CP/52/2023 from Court No.2 to Court No.1 vide order dated 10.05.2024. The matter came up for hearing before Court No. 2 on 30.05.2024 and the Court no. 2 has also ordered for transfer of the petition.

File is yet to be received from Court No.2.

List the petition with the other petition for hearing on **15.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

VS